

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order:20.04.2015

OA No. 291/00220/2015

Mr. Tanveer Ahmed Counsel for applicant.

Learned counsel for the applicant seeks permission to withdraw the Original Application. Permission is granted. Accordingly, Original Application is dismissed as withdrawn, with liberty to file a fresh Original Application, if, so advised.


(R. Ramanujam)
Administrative Member


(Justice Harun-Ul-Rashid)
Judicial Member

Vv